

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4947

ANSWERED ON:23.12.2014

JATROPHA PLANTATIONS

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Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that several corporations, petroleum companies and private companies have entered into a Memorandum of Understanding (MoU) with various State Governments to establish and promote Jatropha plantations on Government owned wastelands or contract farming with small and medium farmers;

(b) if so, the details thereof, State-wise including Maharashtra and Karnataka;

(c) the details of the financial incentives provided to the farmers for supporting plantation of Jatropha and other non-edible oilseeds during the last three years and current year, State-wise;

(d) whether the Government has identified the land for plantation of Jatropha if so, the details thereof, Statewise including Maharashtra and Karnataka; and

(e) the extent to which the target of plantations of Jatropha and other non-edible oil seeds has been achieved by the Government during the 11th Five Year Plan period and the target fixed for the 12th Five Year Plan period along with the steps taken by the Government to promote the production of Jatropha in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KUNDARIA)

(a) & (b): Yes, Madam. Hindustan Petroleum Corporation Limited (HPCL) and Indian Oil Corporation Limited (IOCL) have entered into MoU with State Government of Chhattisgarh for under taking energy crop plantation.

(c): No Centrally sponsored scheme on Tree Borne Oilseeds (TBOs) plantation including Jatropha was implemented during the last three years. However, from 2014-15, under Mini Mission – III (MM-III) of National Mission on Oilseeds and Oil Palm (NMOOP) financial incentives is being provided for 11 TBOs including Jatropha for components like plantation (Rs.41,000/- per ha. for Jatropha), maintenance of plantation during gestation period (Rs.3200/- per ha per year for Jatropha), inter cropping during gestation period (Rs.1000/- per ha.), training etc. An amount of Rs.463.20 lakhs has been allocated to the States as under:-

State Allocation (Rs. Lakhs)

Jammu & Kashmir	19.96
Madhya Pradesh	07.00
Maharashtra	44.00
Odisha	15.53
Rajasthan	124.00
Tamil Nadu	32.00
Uttar Pradesh	15.00
Arunachal Pradesh	42.90
Meghalaya	87.48
Nagaland	19.00
Tripura	56.33
Total	463.20

(d): State Governments identify land for plantation of Jatropha. State-wise target for 2014-15 is given in the table below:-

State Plantation target (in ha.)

Madhya Pradesh	10
Maharashtra	100
Meghalaya	70
Nagaland	33
Rajasthan	50
Total	263

Karnataka is not implementing MM-III of NMOOP.

(e): During first three years of 11th Five Year Plan period i.e. 2007-08 to 2009-10 plantations of Jatropha was done over an area of 2946 hectares as against the target of 3186 hectares. An area of 4375 hectares has been targeted for plantation of all TBOs during 12th Plan.